

1	2	3	4	5	6	7	8
15.	Punjab National Bank	28288.50	13322.00	22560.00	1986.20	1067.76	2030.40
16.	State Bank of Mysore				0.00	0.00	0.00
17.	State Bank of India	158565.00	176069.00	60607.00	11099.55	14055.52	5450.63
18.	Syndicate Bank	1258.00	462.00	791.00	88.06	46.96	75.19
19.	Uco Bank	17886.00	20573.00	8634.00	1258.02	1655.84	770.06
20.	Union Bank of India	422.30	3588.79	3952.59	29.56	297.10	362.73
21.	United Bank of India	161231.00	107612.00	198609.00	11286.17	8600.96	17872.81
22.	Vijaya Bank	763.00	239.85	196.34	59.41	25.19	19.67
TOTAL		478806.28	468206.39	436604.67	33540.45	37456.52	39294.02

Source : SLBC, West Bengal

Bringing back black money

† 887. SHRI NARESH AGRAWAL : Will the Minister of FINANCE be pleased to state:

(a) the steps taken by Government to bring back black money after the Supreme Court's order for constitution of Special Investigation Team (STT) on black money;

(b) whether Government has been successful in bringing back black money; and

(c) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) The steps taken by Government to deal with the issue of black money

†Original notice of the question was received in Hindi.

after the Supreme Court's order for constitution of Special Investigation Team (SIT) on black money include joining the global efforts to combat cross-border global tax evasion and tax fraud by supporting the implementation of a uniform global standard on automatic exchange of information on a fully reciprocal basis facilitating exchange of information regarding persons hiding their money in offshore financial centres and tax havens through multi layered entities with non-transparent ownership; proactively engaging with foreign Governments for exchange of information under the provisions of DTAAs/TIEAs/Multilateral Convention, including the visit of a high level delegation to Switzerland headed by the Revenue Secretary; effectively utilizing the information received from treaty partners to combat tax evasion and avoidance; strengthening and streamlining the information collection and enforcement mechanism, *inter alia*, through extensive use of information technology; capacity building; etc.

(b) and (c) Sustained efforts as above made to obtain information about Indians having black money stashed abroad have already resulted in levy of taxes and penalty and launching of prosecution in appropriate cases. However, it is not possible to state by which date the black money would be brought back.

Improvement of customer services in PNB

888. DR. ANIL KUMAR SAHANI : Will the Minister of FINANCE be pleased to state:

(a) whether there have been several cases of no cash and dysfunctional ATM facility at Dumrikalan branch of Punjab National Bank (PNB) located in Sitamarhi District of Bihar;

(b) if so, the details thereof and the reasons therefor;

(c) whether customers are harassed/humiliated by branch staff for complaining for poor ATM services;

(d) if so, whether there is an urgent need for installing another ATM at branch to meet the demands of large number of customers and action taken against the staff;

(e) the time by when ATM facility at the above branch will be 24 x 7 x 365 functional; and

(f) the steps being taken by Government in this regard?